

No.A12026/1/2003-Admn.1(LD)
Government of India
Ministry of Law and Justice
Legislative Department

Room No.411 'A' Wing
Shastri Bhavan, New Delhi-110001
Dated the 2nd July 2010

To
The Chief Secretary to the
Government of -----

Corrigendum

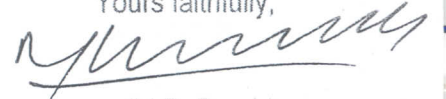
Subject:- Recruitment to the post of Assistant Legislative Counsel (Hindi) Branch in the Official Languages Wing, Legislative Department, Ministry of Law and Justice on deputation basis.

Sir,

In this Department letter No.A-12026/1/2003-Admn.1(LD) dated 16th June, 2010 on the subject mentioned above, the eligibility criteria prescribed for officers in the Central or State Government for appointment to the post Assistant Legislative Counsel (Hindi) on deputation basis may be read as under:-

- (a) (i) holding analogous posts on a regular basis in the Parent Cadre/Department; or
- (ii) with five years' service in the grade rendered after appointment thereto on regular basis in the scale of pay band of Rs.9300-34800/- plus grade pay of Rs.5400/- or equivalent in the Parent Cadre/Department; or
- (iii) with seven years' service in the grade rendered after appointment thereto on regular basis in the pay band of Rs.9300-34800/- plus grade pay of Rs.4600/- or equivalent in the Parent Cadre/Department; and
- (b) possessing the educational qualification and experience as set out in Annexure-I for direct recruits. The period deputation shall ordinarily not exceed three years.
2. All other terms and conditions mentioned in the aforesaid letter remain the same.

Yours faithfully,



(M.R. Beerh)

Deputy Secretary to the Government of India
Phone: 23389014